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(2024) 10 KAR CK 0029

Karnataka High Court, Dharwad Bench

Case No: Miscellaneous First Appeal No. 101786 Of 2019 (CPC-), 101785 Of 2019, Writ Petition No. 109960 Of 2019

Gejjahalli Bhasha Sab & Others

APPELLANT

Vs

Sayed Shah Mahmud Qadri &

Others

RESPONDENT

Date of Decision: Oct. 15, 2024 Hon'ble Judges: C.M. Poonacha, J

Bench: Single Bench

Advocate: V. Vidya Iyer, K. Anandkumar

Final Decision: Dismissed

Judgement

C.M. Poonacha, J

Learned Counsel, Smt. V.Vidya, appearing for the appellants in the appeals and the petitioner in the writ petition, submits that the original suit in

O.S.No.74/2013 has been disposed off as having been settled in the Lok-Adalath on 09.12.2023.

In view of the aforementioned, the above appeals and the writ petition are dismissed as having been rendered infructuous.